GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO- 2096

ANSWERED ON- 05.08.2024

SCHOOL CLOSED/MERGED UNDER RATIONALIZATION POLICY 2020-21

2096. Dr. Kirsan Namdeo:

Shri Murari Lal Meena:

Smt. Jyotsna Charandas Mahant:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of schools closed/merged since the introduction of school rationalization policy 2020-21, State-wise and year-wise especially in Chhattisgarh;
- (b) the total number of Government schools/Government aided schools/private schools functioning since the year 2019, State-wise and year-wise;
- (c) whether the Government has made/proposes to make any assessment of the impact of the closure or merger of the schools, if so, the details thereof; and
- (d) whether the number of drop outs have increased after merger of the schools and if so, the corrective action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (c): Education is in the Concurrent list of the Constitution and the opening, merger/closing of schools are within the purview of respective State Government and UT Administration-which are the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and

compulsory elementary education to every child and will ensure availability of neighbourhood schools.

Further, National Education Policy (NEP), 2020 endorses the idea of the school complex/cluster or any other innovative mechanism adopted by the States and UTs to group or rationalize schools, wherever possible and without any adverse impact on access. The aim of the school complex/cluster is greater resource efficiency and more effective functioning, coordination, leadership, governance, and management of schools in the cluster.

The total number of Government schools/Government aided schools/private schools functioning since the year 2019-20, State-wise and year-wise, is at Annexure I.

(d): The drop out rate from 2019-20, State-wise and year-wise, is at Annexure II. The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme treats school education holistically, without segmentation from pre-primary to class XII and is in accordance with Sustainable Development Goal for Education (SDG-4). The scheme provides support for the implementation of the RTE Act, 2009.

The Scheme has now been aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, and different academic abilities and make them active participants in the learning process.

Under the scheme, financial assistance is provided to States and UTs for undertaking various activities to reduce number of drop out students including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, development/strengthening of school infrastructure in northern border areas under Vibrant Village Programme through the convergence of existing scheme of DOSEL, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, construction of hostels for PVTGs under PM-JANMAN, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms to eligible children and free text books at elementary level, transport

allowance and undertaking enrolment & retention drives. Special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Further, financial assistance upto Rs. 2000 per annum is provided for Out of School Children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika.

Also, Section 10 of the RTE Act states that it is the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2096 TO BE ANSWERED ON 05TH AUGUST, 2024 ASKED BY HON'BLE MP DR. KIRSAN NAMDEO, SHRI MURARI LAL MEENA AND SMT. JYOTSNA CHARANDAS MAHANT REGARDING SCHOOL CLOSED/MERGED UNDER RATIONALIZATION POLICY 2020-21

	Total Number of Schools									
State/UTs	Government				Aided		Private			
	2019-20	2020-21	2021-22	2019-20	2020-21	2021-22	2019-20	2020-21	2021-22	
Andaman & Nicobar Islands	342	342	342	2	2	2	73	73	72	
Andhra Pradesh	45115	45145	45137	2234	2121	1542	16173	15792	15058	
Arunachal Pradesh	3056	3061	2985	65	67	68	493	496	503	
Assam	47157	46749	45490	5024	4983	3841	6074	6045	5852	
Bihar	72610	75555	75558	721	735	742	7630	7923	8097	
Chandigarh	121	121	123	7	7	7	74	75	76	
Chhattisgarh	48547	48619	48743	431	430	417	7008	7131	7063	
Dadra & Nagar Haveli	300	407	388	4	8	8	42	63	63	
Daman & Diu	109			4			23			
Delhi	2767	2751	2762	250	250	247	2652	2641	2610	
Goa	827	821	814	517	522	557	138	138	139	
Gujarat	35040	34967	34699	5688	5640	5590	13898	13834	13559	
Haryana	14484	14563	14562	17	17	16	8195	8235	8261	
Himachal Pradesh	15398	15391	15380	0	0	0	2786	2753	2646	
Jammu & Kashmir	23165	23167	23173	1	1	1	5585	5649	5526	
Jharkhand	35931	35888	35840	1173	1175	1175	1522	1542	1559	
Karnataka	49834	49791	49679	7244	7182	7110	20069	19915	19650	
Kerala	5014	5020	5010	7193	7191	7183	3282	3241	3164	
Ladakh	913	915	838	29	29	28	112	112	112	
Lakshadweep	45	45	38	0	0	0	0	0	0	
Madhya Pradesh	99411	99152	92695	790	773	740	31201	31512	30345	
Maharashtra	65886	65734	65639	23791	23924	24037	19654	19632	19268	
Manipur	2876	2878	2889	585	585	583	1015	1027	1010	
Meghalaya	7799	7795	7783	4180	4176	4172	2198	2179	2120	
Mizoram	2552	2558	2563	231	231	230	1046	1050	1034	
Nagaland	2011	1975	1960	0	0	0	746	743	757	
Odisha	53260	50256	49072	5839	5844	5807	6375	6393	6104	
Puducherry	422	422	422	33	33	33	286	286	281	
Punjab	19377	19330	19259	457	455	450	8623	8893	7978	
Rajasthan	67660	68813	68948	0	0	0	36056	36023	34826	
Sikkim	851	851	864	19	19	19	407	393	376	
Tamilnadu	37579	37589	37636	8328	8326	8323	12382	12402	12396	
Telangana	30001	30015	30023	702	700	700	11688	12023	12193	
Tripura	4275	4265	4262	45	43	43	352	360	363	
Uttar Pradesh	137638	137068	137024	8048	8125	8113	93750	96741	97808	
Uttarakhand	16741	16651	16484	617	614	608	5467	5396	5225	
West Bengal	83455	83379	83302	93	87	88	10424	10042	9750	
INDIA	10,32,569	10,32,049	10,22,386	84,362	84,295	82,480	3,37,499	3,40,753	3,35,844	
Source: UDISE+ * in 2020-21 & 2021 D&NH and D&D merged as one UT										

ANNEXURE II ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2096 TO BE ANSWERED ON 05TH AUGUST, 2024 ASKED BY HON'BLE MP DR. KIRSAN NAMDEO, SHRI MURARI LAL MEENA AND SMT. JYOTSNA CHARANDAS MAHANT REGARDING SCHOOL CLOSED/MERGED UNDER RATIONALIZATION POLICY 2020-21

Drop out Rate							
	2021-22						
State/UTs Name	2020-21 Upper			Upper			
	Primary	Primary	Secondary	Primary	Primary	Secondary	
ANDAMAN & NICOBAR ISLANDS	2.3	0.4	7.0	0.4	1.0	5.0	
ANDHRA PRADESH	0.0	0.5	16.7	0.0	1.6	16.3	
ARUNACHAL PRADESH	8.1	7.1	10.1	9.3	6.7	11.7	
ASSAM	3.3	4.9	30.3	6.0	8.8	20.3	
BIHAR	0.0	2.8	17.6	0.0	4.6	20.5	
CHANDIGARH	0.0	0.4	0.0	0.0	0.0	0.0	
CHHATTISGARH	0.7	4.1	13.4	0.8	4.1	9.7	
DADRA & NAGAR HAVELI	3.9	1.7	17.7	0.0	0.0	9.5	
DAMAN & DIU							
DELHI	0.0	1.1	6.1	0.0	0.0	4.8	
GOA	1.5	0.7	5.7	0.0	0.0	9.0	
GUJARAT	1.0	4.5	23.3	0.0	4.9	17.9	
HARYANA	2.1	1.8	10.8	0.0	0.2	5.9	
HIMACHAL PRADESH	1.9	1.4	7.6	0.0	0.6	1.5	
JAMMU & KASHMIR	4.4	3.4	3.7	4.0	3.0	6.0	
JHARKHAND	3.5	5.4	13.0	1.8	3.9	9.3	
KARNATAKA	1.1	2.0	16.6	0.0	1.1	14.6	
KERALA	0.0	0.0	7.1	0.0	0.0	5.5	
Ladakh	4.1	2.1	3.4	6.5	1.1	4.9	
LAKSHADWEEP	0.0	0.0	0.0	0.5	2.6	0.0	
MADHYA PRADESH	1.3	6.4	23.8	3.1	8.8	10.1	
MAHARASHTRA	1.0	1.5	11.2	0.0	1.5	10.7	
MANIPUR	8.5	4.0	9.4	13.3	5.6	1.3	
MEGHALAYA	7.4	8.9	27.6	9.8	10.6	21.7	
MIZORAM	8.1	5.3	20.0	6.3	2.7	11.9	
NAGALAND	5.9	4.2	23.6	5.0	4.0	17.5	
ODISHA	0.0	0.0	16.0	0.0	7.3	27.3	
PUDUCHERRY	0.0	0.0	6.9	3.7	2.4	6.3	
PUNJAB	0.0	0.0	9.0	1.3	8.0	17.2	
RAJASTHAN	1.0	2.7	8.9	3.6	4.3	7.6	
SIKKIM	1.2	0.0	21.6	1.8	0.0	11.9	
TAMIL NADU	0.6	0.6	6.4	0.0	0.0	4.5	
TELANGANA	0.0	0.0	13.9	0.0	3.1	13.7	
TRIPURA	4.2	5.5	26.7	1.1	4.5	8.3	

UTTAR PRADESH	2.2	4.6	12.5	2.7	2.9	9.7
UTTARAKHAND	1.7	2.1	8.3	0.8	2.7	5.0
WEST BENGAL	0.0	0.0	13.3	8.6	0.0	18.0
INDIA	0.8	2.3	14.0	1.5	3.0	12.6
Source: UDISE+						
* 2020-21 & 2021-22 D&NH and I						
